

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1911  
ANSWERED ON:22.11.2010  
PENSION SCHEME FOR UNORGANISED SECTOR  
Pandurang Shri Munde Gopinathrao

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any pension scheme has been launched by the Government for the unorganized sector;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any study to ascertain the number of such sexagenarians not receiving any kind of pension;
- (d) whether this category has also been covered under this scheme; and
- (e) the names of the companies assigned this responsibility?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) Government has recently launched the Swavalamban Scheme. All citizens in the unorganized sector who join the New Pension Scheme (NPS) administered by Interim Pension Fund Regulatory and Development Authority (PFRDA) subject to the condition that the benefit of Central Government contribution will be available only those persons whose contribution to NPS is minimum Rs.1000 and maximum Rs.12000 per annum. The Government of India shall contribute Rs.1000 each subscriber account of the NPS during the current year and next three years provided subscriber contributes any amount between Rs.1000 and Rs. 12000 per annum.

The Government has targeted to cover ten lakh subscribers each year in the four years beginning from 2010-11, bringing the total number of subscribers to 40 lakh by March, 2014. Persons enrolled during the first year of the operation of the scheme will get the benefit for four years and those enrolled during subsequent years will get the benefit for remaining period of scheme.

(e): The scheme is being administered by PFRDA through aggregators. A statement indicating the names of the aggregators appointed so far is annexed.